

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 209  
ANSWERED ON 10/12/2024**

**IDENTIFICATION OF VILLAGES UNDER PMGSY**

**\*209. SHRI GANESH SINGH:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the villages identified under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are based on the approval of the year 2001;**
- (b) if so, whether other new villages will be selected on the lines of those approved in 2001;**
- (c) the details of the population criteria for connecting the villages with pucca roads under the PMGSY in Madhya Pradesh;**
- (d) the details of the various phases of PMGSY going on in Satna Parliamentary Constituency and Maihar district of Madhya Pradesh and the number of villages not connected with road; and**
- (e) whether the Government proposes to grant a special package to connect the said villages with roads, if so, the details thereof?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)**

**(a) to (e): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 209 DUE FOR ANSWER ON 10.12.2024**

**(a) to (c): The unit of connectivity under Pradhan Mantri Gram Sadak Yojana (PMGSY) is habitation and not revenue village. The PMGSY scheme, started in the year 2000, provided for all-weather connectivity, to the eligible habitations having population as per Census 2001. The population norms under PMGSY I are 500+ in plain areas & 250 + in North East (NE), Hill states & special category areas (like, Desert Areas, Tribal ( Schedule V) areas, and Selected Tribal and Backward Districts). In Left Wing Extremism (LWE) affected areas, the population norms were further relaxed to cover habitations with a population of 100 or more.**

**A new vertical named PMGSY-IV has recently been launched with a focus on providing all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, special category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in Left Wing Extremism affected districts as per Census 2011. The scheme will be implemented from 2024-25 to 2028-29 with a total outlay of Rs. 70,125 crore with a target to provide connectivity to 25,000 unconnected habitations. Eligible habitations under the programme are to be finalized after conducting survey of potential habitations and approvals by designated authorities.**

**(d) & (e): The Constituency-wise details are not maintained in the Ministry. However Satna Parliamentary comprises only Satna District. Maihar was also part of the Satna district till 2023. No data is available on Online Management, Monitoring and Accounting System (OMMAS) for the Maihar district separately. The details of projects sanctioned and completed under various interventions/verticals of PMGSY in the erstwhile Satna district of Madhya Pradesh are as under:-**

<b>Vertic</b>	<b>Roadwor</b>	<b>Road</b>	<b>Bridge</b>	<b>Roadwor</b>	<b>Bridge</b>	<b>Road</b>	<b>Balanc</b>

<b>al</b>	<b>ks sanctioned (in numbers )</b>	<b>length sanctioned (in Kms)</b>	<b>works sanctioned (in number s)</b>	<b>ks comple ted (in numbers )</b>	<b>works comple ted (in numbers )</b>	<b>length comple ted (in Kms)</b>	<b>e* road length (in Kms)</b>
<b>PMGS Y-I</b>	<b>444</b>	<b>1,620</b>	<b>8</b>	<b>444</b>	<b>8</b>	<b>1,564</b>	<b>0</b>
<b>PMGS Y-II</b>	<b>11</b>	<b>113</b>	<b>2</b>	<b>11</b>	<b>2</b>	<b>111</b>	<b>0</b>
<b>PMGS Y-III</b>	<b>28</b>	<b>306</b>	<b>15</b>	<b>27</b>	<b>12</b>	<b>296</b>	<b>5</b>
<b>TOTAL</b>	<b>483</b>	<b>2,039</b>	<b>25</b>	<b>482</b>	<b>22</b>	<b>1,971</b>	<b>5</b>

***\*Balance road length is less than the difference of sanctioned and completed length***

***due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.***

**The survey to identify eligible habitations under PMGSY-IV has been started in all States/ UTs.**

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